

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
05-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

**IA No. 117, 143, 194 & 466/2018, IA No. 240, 290, 466, 448, 449, 685,
745/2019, IA No. 991/2019 in 98/2019, IA No. 994/2019, IA No. 134, 892,
893/2020, IA (IBC) 1/2021, IA (IBC) 33, 34, 35, 113, 130 & 527/2021, IA
(IBC) 251 & 459/2022 & IA (IBC) 889/2022 in 561/2021 in
CP (IB) No. 111/7/HDB/2017
U/s 7 of IBC, 2016**

IN THE MATTER OF:

IDBI Bank Limited

...Financial Creditor

Vs

Lanco Infratech Limited

...Corporate Debtor

C O R A M :-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Liquidator Smt. Anuradha Bisani present.

IA (IBC) 113/2021

Heard the Ld. Counsel for the Applicant Shri. Venkat P Rao. For hearing the Liquidator, matter adjourned to 16.12.2022.

List IA (IBC) 251/2022, IA (IBC) 35/2021, IA (IBC) 34/2021 and IA (IBC) 33/2021 also on 16.12.2022.

List all other IAs on 02.01.2023.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)